# GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1357 ANSWERED ON:13.08.2013 IMPLEMENTATION OF CCTNS PROJECT

Adhalrao Patil Shri Shivaji;Adhi Sankar Shri ;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Ramasubbu Shri S.;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

#### Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has launched a Crime and Criminal Tracking Network and Systems (CCTNS) project to connect all police stations and online registration of FIR and complaints in the country;
- (b) if so, the objectives and salient features thereof along with the funds granted for this purpose, State/UT-wise;
- (c) whether the Government has sought the World Bank assistance for implementation of CCTNS and a separate Mega City Policing project in seven cities;
- (d) if so, the details and the outcome thereof; and
- (e) the present status of CCTNS project in the country and the time by which all the police stations in the country are likely to be integrated through this project?

## Answer

### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes. Madam. The Pilot launch of CCTNS (Crime and Criminal Tracking Network and System) was done by the Ministry of Home Affairs (MHA) on 04th January 2013 at New Delhi. Subsequent to the central Pilot launch, the States/ UT Governments of Delhi, Bihar, Andhra Pradesh, Madhya Pradesh, Rajasthan, D & N Haveli Daman & Diu, Jharkhand, Kerala, Sikkim, Orissa, Haryana, Mizoram, Andaman & Nicobar Islands and Tripura also conducted their respective Pilot launch. The availability of citizen centric services is under the process of being provisioned.
- (b): The objectives of the CCTNS Project are:
- i. Provide Enhanced Tools for Investigation, Crime Prevention, Law & Order Maintenance
- ii. Increase Operational Efficiency by reduction in manual processes
- iii. Create platforms at State and Central levels for sharing crime and criminal information
- iv. Improved service delivery to the public/ citizen/ stakeholders

### Salient features:

- i. Core Application Software- CCTNS Core Application Software (CAS) has been built as a platform to provide the basic framework to capture crime and criminal information
- ii. Hardware- Hardware sizing has been done at various levels including Police Stations and Higher Offices
- iii. Communication Infrastructure and Data Centres- A dedicated Communication Network infrastructure is proposed to be
- iv. Capacity Building & Handholding- Training is being imparted to the police officials across all the levels.
- v. Digitisation of Historical Data
- vi. Project Management Consultancy
- vii. Monitoring & Coordination- NCRB is the agency at the national level to monitor and coordinate CCTNS even beyond the plan period.

The funds Released to the States/ UTs are at Annexure A:

(c) &( d): No. Madam. Does not arise.

(e): Currently, all the States/ UTs barring Goa, Lakshadweep and Pondicherry have System Integrators (SIs) in position to execute the work and barring any unforeseen situation should complete the installation, commissioning and integration of all the sites within 2014 itself. Efforts are on to ensure that the above mentioned State/ UTs engage a SI. The current status as on 31st July 2013 is placed at Annexure B.